

COMMONWEALTH SECRETARIAT

699. SHRI SOLTARAM JAIPURIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Prime Ministers of the Commonwealth countries favoured at the Conference held recently in London the creation of a Commonwealth Secretariat;

(b) if so, what would be the functions of the Secretariat;

(c) how the Secretariat would be constituted; and

(d) what is Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) Yes, Sir.

(b) An extract of the relevant paragraph of the Anal communique of the Commonwealth Prime Ministers' Conference, 1964 is placed on the Table of the House.

(c) Details regarding the creation of the Secretariat will be worked out at a working group of officials of Commonwealth countries which is expected to meet in London next month.

(d) India subscribed to the paragraph in the final communique of the Commonwealth Prime Ministers' Conference relating to the setting up of a Secretariat; and will participate in the Preparatory Meeting.

STATEMENT

Extract from the final communique of the Commonwealth Prime Ministers' Conference, 1964

"Finally, they were anxious that some permanent expression should be given to the desire, which had been evident through their deliberations, for closer and more informed understanding between their Governments on the many issues which engage their attention and for some continuing machinery for this purpose. They therefore instructed officials to consider the best basis

for establishing a Commonwealth Secretariat, which would be available *inter alia* to disseminate factual information to all member-countries on matters of common concern; to assist existing agencies, both official and unofficial, in the promotion of Commonwealth links in all fields; and to help to co-ordinate, in cooperation with the host country, the preparations for future meetings of Commonwealth heads of government and, where appropriate, for meetings of other Commonwealth Ministers. This secretariat, being recruited from member-countries and financed by their contributions, would be at the service of all Commonwealth Governments and would be a visible symbol of the spirit of cooperation which animates the Commonwealth."

USE OF AMERICAN BOMBS BY PAKISTANI ARMY

700. SHRI N. SRI RAMA REDDY: "Will the Minister of DEFENCE be pleased to state whether it is a fact that Pakistan's army is using 81 mm American bombs against Indian patrols across the ceasefire line in Kashmir?"

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (DR. D. S. RAJU): Government have reason to believe that Pakistan-occupied Kashmir and Pakistan troops are equipped with 81 mm mortars and that they used them in the Naushahra sector on 24th July 1964. There is however no evidence to the effect that the mortars used were of American origin.

TRANSMITTER AT CHANDIGARH

701. SHRI I. K. GUJRAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a transmitter at Chandigarh; and

(b) if so, when it is likely to start functioning?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) By December, 1964.

TRANSFER OF 'BORIABARI' VILLAGE TO INDIA

702. SHRI I. K. GUJRAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan has agreed to hand over 'Boriabari' village to India; and

(b) if not, what steps are proposed to be taken by Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) The village of Boriabari came to India as the result of the demarcation of the Goalpara-Rangpur sector of the Assam-East Pakistan border. The village has not, however, been handed over to India, despite representations to the Pakistan Government.

(b) The Indian High Commission at Karachi have handed over an Aide Memoire to the Government of Pakistan to transfer this village to India. There has been no response from the Government of Pakistan so far. Government of India will continue to press the Pakistan Government to observe the Ground Rules and hand over Boriabari village to India, in accordance with these Rules.

UNEMPLOYED INDIANS IN U.K.

703. SHRI I. K. GUJRAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have any information regarding the number of Indians in the United Kingdom who have not been able to secure any employment there and if so, what is their number; and

(b) whether Government propose to take any further steps for regulating the emigration of Indians to the United Kingdom?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) No information is available regarding the number of Indians in the United Kingdom who are unemployed as the U.K. Government authorities do not maintain nationality-wise statistics. However, according to the general figures published by U.K. Government it is not likely that any large number of Indians would have remained unemployed.

(b) No, Sir.

SOVTET PARTICIPATION IN AFRO-ASIAN CONFERENCE

704. SHRI I. K. GUJRAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of the Soviet Union has requested the Government of India not to press for its inclusion in the Afro-Asian Conference proposed to be held next year; and

(b) if so, whether it would affect Government's general attitude towards this Conference?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) No, Sir. The Government of the Soviet Union have stated that they would participate in the next Afro-Asian Conference if invited. It is hoped that they will have the support of Afro-Asian countries for their participation.

(b) The question does not arise.

JET TRAINER AIRCRAFT

705. SHRI N. SRI RAMA REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the engine development scheme for jet trainer aircraft at the Hindustan Aircraft Limited, Bangalore, has been proposed to be abandoned;

(b) what is the work so far done on development of jet engines and